

with special needs, aids and appliances, Braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

(c) The Committee for the Draft National Education Policy has recommended the extension of the RTE Act, however, a final view on the same is yet to be taken.

#### **Educational reforms in the country**

569. DR. L. HANUMANTHAIAH:

SHRI HARNATH SINGH YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government propose to bring in educational reforms in the country;
- (b) whether these reforms would impose financial burden on Government;
- (c) if so, the quantum of financial burden these reforms may impose on Government; and
- (d) the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) The Government is in the process of formulating a New Education Policy for meeting the changing dynamics of the population's requirement with regard to quality education, innovation and research, aiming to make India a knowledge superpower. In this regard, the Committee for the Draft National Education Policy under the Chairmanship of Dr. K. Kasturirangan submitted its report on 31st May 2019 and based on this report the National Education Policy (NEP) is under finalisation. The Draft NEP states that there will be substantial increase in public investment on education to 20%, over a 10 year period, by both the Central and State Governments. Based on the implementation plan of the finalized NEP, the financial estimates have to be worked out.

#### **Upgradation of secondary schools to higher secondary level**

570. DR. ANIL AGRAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of schools recognised upto class X in the rural and urban areas in the country, State/UT-wise;